

Listed on : 09.09.2016
Registrar Court No. : 2
Item : 65
SECTION-II

**IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION**

PETITION FOR SPECIAL LEAVE TO APPEAL(CRL.) NOS. 1361-1365 OF 2016

PRADEEP KUMAR ...Petitioner(s)
VERSUS
STATE OF U.P. AND ANR.ETC. ... Respondent(s)

OFFICE REPORT

The matters above mentioned were listed before the Court of Registrar on 29th July, 2016 when the following order was passed :

"SLP(Cr)Nos.1361, 1363, 1364 & 1365/2016

The respondent No.2 in all matters has already filed the counter affidavit. Await the return of service of notice already issued to the respondent No.1. However, Ld.counsel for the petitioner seeks and is given dasti in respect of the respondent No.1 to be issued through the Ld.standing counsel representing the State of U.P. on the Resident Commissioner, U.P.

SLP(Cr)No.1362/2016

Await the return of service of notice already issued to the respondent No.1. However, Ld.counsel for the petitioner seeks and is given dasti in respect of the respondent No.1 through the Ld.standing counsel representing the State of U.P. on the Resident Commissioner for the State of U.P.

The respondent Nos.2-6 have already filed the counter affidavit.

List the matter again on 09.09.2016. "

There are two Respondents each in SLP (Crl.)Nos. 1361, 1363, 1364 & 1365 of 2016 and six Respondents in SLP (Crl.)No. 1362 of 2016.

Mr. Yash Pal Dhingra, Advocate for Respondent No.2 in SLP (Crl.)Nos. 1361, 1363, 1364 & 1365 of 2016 and for Respondent Nos. 2 to 6 in SLP (Crl.)No. 1362 of 2016 has already filed the Counter Affidavit.

:2:

Pursuant to the order quoted above, dasti notice was issued to the Counsel for the Petitioner for effecting dasti service upon Common Respondent No.1/State in SLP (Crl.)Nos. 1361-1365 through its Standing Counsel.

Counsel for the Petitioner has on 12th August, 2016 filed proof of serving copy of Petition upon Mr. C.D. Singh, Standing Counsel for the State of Uttar Pradesh, Mr. C.D.Singh, Adv. has on 06.9.2016 filed vakalatnama/appearance on behalf of common Respondent No.1/State in SLP (Crl.)Nos. 1361-1365 of 2016.

Service of Show Cause Notice is complete in all the above mentioned matters.

The matters above mentioned are listed before the Court of Registrar with this office report.

DATED this the 8th day of September, 2016.

ASSISTANT REGISTRAR

COPY TO:

1. Mr. Vipin Kumar Jai, Advocate
437, Patiala House Court,
Tilak Marg, New Delhi
2. Mr. Yash Pal Dhingra, Advocate
88, Lawyer's Chambers, S.C.I., N.D

C4/dk

ASSISTANT REGISTRAR